

**GOVERNMENT OF INDIA
MINISTRY OF INFORMATION & BROADCASTING**

**LOK SABHA
UNSTARRED QUESTION No. 3513
(TO BE ANSWERED ON 07.12.2016)**

DOORDARSHAN STUDIO

3513. SHRI ARJUN LAL MEENA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government has taken piece of land on rent or lease for the doordarshan studio;

(b) if so, the details thereof, State-wise including Udaipur;

(c) the details of the amount paid by the Government for land taken on lease or rent during the current financial year; and

(d) if so, the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND
BROADCASTING**

{COL RAJYAVARDHAN RATHORE (Retd.)}

(a) to (d) Prasar Bharati has informed that no Studio centre is functioning from rented accommodation. State-wise details of Studio centres, where land has been acquired on leasehold basis are given at the **Annexure**. No amount has been paid by the Government for land taken on lease or rent during the current financial year.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (d) OF LOK SABHA UNSTARRED QUESTION NO. 3513 FOR ANSWER ON 07.12.2016.

Land acquired on leasehold basis by Doordarshan for the following Studio Centres:

S.No	State / UT	Location
1	Chhattisgarh	Raipur
2	Gujarat	Ahmedabad
3	Himachal Pradesh	Shimla
4	Jammu & Kashmir	Srinagar
5	Kerala	Kozhikode (Calicut)
6	Manipur	Imphal
7	Rajasthan	Jaipur
8		Udaipur*
9	Uttar Pradesh	Allahabad
10		Bareilly
11	Chandigarh	Chandigarh

* Land for the studio had been allotted to Doordarshan by Urban Improvement Trust, Udaipur. Construction at above land could not be taken due to a ban imposed on new construction at this land due to a court case at that time. The ban on construction at the site has since been removed.

Studio centre at Udaipur has not been established as subsequently the scheme for the same has not been approved.